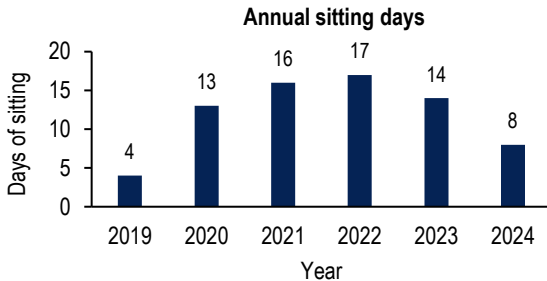


Vital Stats

Functioning of the 14th Haryana Legislative Assembly

Elections to the 15th Haryana Legislative Assembly will be held on October 5, 2024. The 14th Assembly held sessions between November 2019 and March 2024. This note looks at the functioning of the Haryana Assembly during this period.

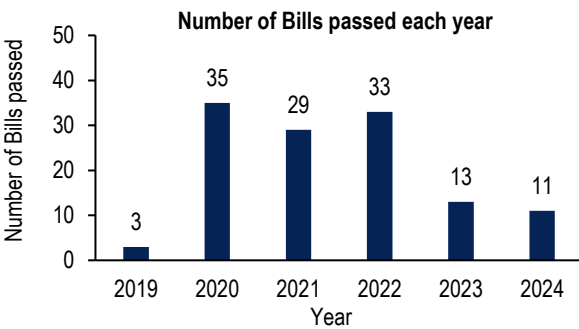
14th Haryana Assembly met for 14 days a year on average



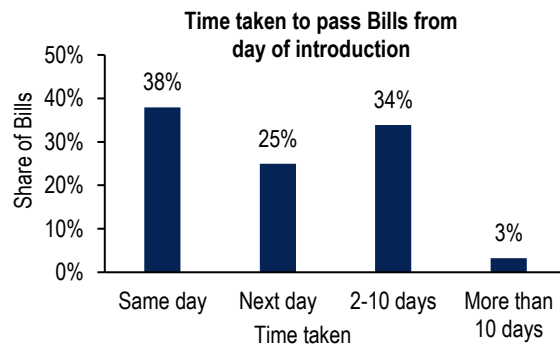
Note: The term of the 14th Assembly started in November, 2019.

- The 14th Assembly met for 72 sitting days over five years, which is about 14 days a year on average. Between 2017 and 2023, state Legislative Assemblies across India met for 23 days a year on average.
- As per the Assembly’s Rules of Procedure, the House is scheduled to meet for six hours a day. During the 14th term, the House functioned for an average of 4.8 hours on the days it met.

38% Bills passed on introduction day; four Bills referred to Committees



Note: The term of the Assembly started in November, 2019 and ended in March, 2024. This excludes Appropriation Bills.



Note: This excludes Appropriation Bills.

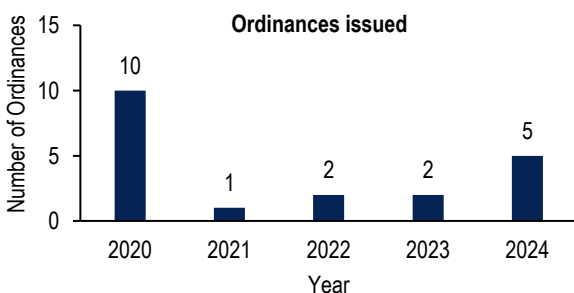
- 124 Bills were passed by the 14th Assembly, 98% of which were passed in the same session that they were introduced. Two Bills were passed more than a month after their introduction. Over the term of the Assembly, four Bills were referred to Select Committees.
- Key legislation passed by the Assembly include: (i) the Haryana Prevention of Unlawful Conversion of Religion Bill, 2022, (ii) the Haryana Control of Organised Crime Bill, 2023, and (iii) the Haryana State Employment of Local Candidates Bill, 2020 (which was struck down by the High Court).

Status of Bills referred to Committees

Bill	Introduced	Report submitted	Status
The Sports University of Haryana Bill, 2021	March 2021	March 2022	Passed
The Haryana Municipal Corporation (Amendment) Bill, 2022	March 2022	August 2022	Withdrawn
The Haryana Municipal (Amendment) Bill, 2022	March 2022	August 2022	Withdrawn
The Haryana Police (Amendment) Bill, 2022	August 2022	February 2023	Pending

Note: Bills pending in the Assembly will lapse after its dissolution.

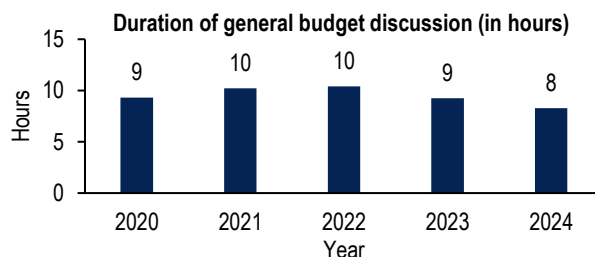
20 Ordinances issued; 10 during the Covid-19 pandemic



- 20 Ordinances were issued during the term of the Assembly, of which 13 were approved by the Assembly. Five Ordinances were issued in August 2024, after the last session of the Assembly. Two Ordinances issued in 2020 lapsed.
- Ordinances are temporary laws made by the Executive when the Assembly is not in session. They must be approved by the Assembly within six weeks of its next meeting.

General Budget discussion lasted for 9.5 hours on average

- On average, the general discussion on the annual budget was held for 9.5 hours, over three days. In 2022, general discussion on budget was held over five days.
- After the general discussion, the expenditure of each government Department is discussed. In Parliament and in other states, some Departments are chosen for discussion. In Haryana, the expenditures of all Departments are taken up for discussion together.



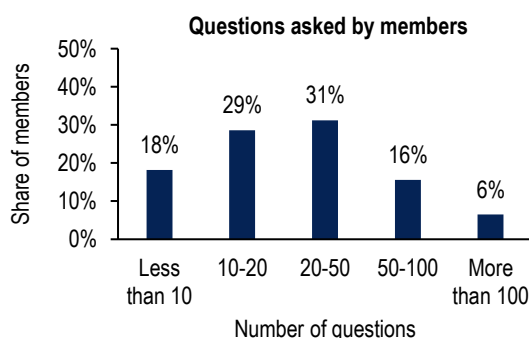
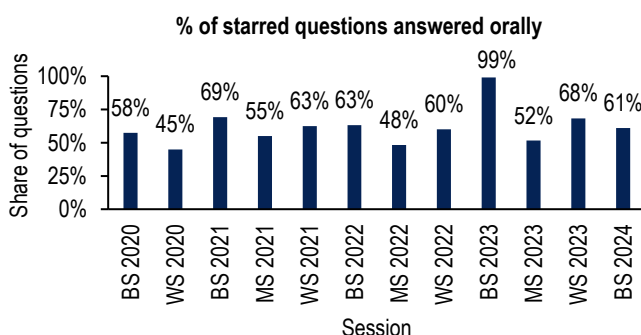
Financial Committees met for 50 days a year, on average

	Committee	Total number of Meetings	Total reports published
Financial	Public Accounts	311	12
	Public Undertakings	224	5
	Estimates	170	4
Subject	Public Health, Irrigation, Power, and Public Works	198	5
	Education and Health Services	196	5

- The Assembly has three Financial Committees and two Subject Committees. Financial Committees examine the state government’s finances and CAG reports. Subject Committees examine the workings of their respective departments.
- Since 2022-23, the Assembly has constituted eight temporary Committees every year to scrutinise expenditure for certain departments.

Note: Data for Estimates Committee from 2020-21 to 2023-24.

64% of starred questions received oral reply; MLAs asked 34 questions on average

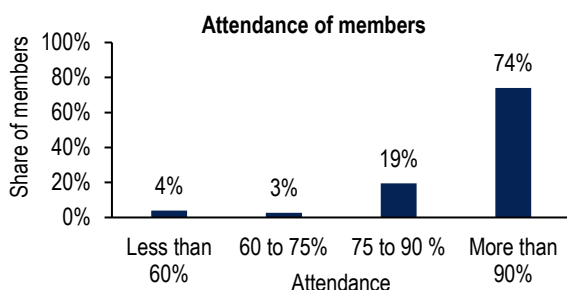


Note: BS: Budget Session; MS: Monsoon Session; WS: Winter Session. Question Hour was not held for two sessions in 2019, one each in 2022 and 2024.

Note: This excludes MLAs who were the Speaker, Deputy Speaker and Ministers until March 12, 2024.

- Of the 72 sitting days, Question Hour was held on 56 days. Starred questions are answered orally in the House and members can ask follow-up questions. 64% of all starred questions received an oral reply in the 14th Assembly.
- An MLA asked 34 questions on average. Members of the Indian National Congress asked 45 questions on average, followed by Jannayak Janta Party (33) and Bharatiya Janata Party (23). Male members of the Assembly asked 34 questions on average, compared to 36 by female members. The Assembly had 81 male and nine female members.

74% members had more than 90% attendance; Five MLAs had 100% attendance



- Members had an average attendance of 91%. Five MLAs had 100% attendance. Average attendance for male MLAs was 91%, compared to 92% for female MLAs.

Note: This excludes MLAs who were the Speaker, Deputy Speaker and Ministers until March 12, 2024.

Sources: Bulletins and Session Resumes, Rules of Procedure, Handbook for Members, Haryana Legislative Assembly (<https://haryanaassembly.gov.in/>).

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research (“PRS”). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.